

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(CAA) No.305/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name of the Company		MSP Metalics Ltd		
Under Section		391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

Mrs. Manvi Shukla, Adv. *Petitioner* *Manvi*

ORDER

Ld. Counsel for the petitioner is present.

It appears from the order sheet that on 30/07/2017 arguments were heard and case was reserved for order. After that it was not presented before me and order could not be passed and case remains pending for 3 - 1/2 months without any order.

It is a serious mistake on behalf of our office and office should have taken care of it. Keeping in view of the above it is hereby directed that office should remain open on coming Saturday and to submit a report whether any other files like this are pending or not.

It is also directed to Presenting Officer that when any matter is reserved for order it should be sent to our Chambers immediately for

passing order in the matter. Registry is directed to submit a report within 7 days for further action.

List on 17/11/2017 for hearing.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)